

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 12th February, 2024, 10:30 A.M.

CP (IB) No. 4/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Baba Lease & Investment Pvt. Ltd. -Vs- Nova Iron & Steel Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Vijay Kr. Gupta, CS

For Respondent (s)

Mr. Saswat Kr. Acharya, Adv.
Mr. S. Pholgu, Adv.
Mr. Abhijeet Agarwal, Adv.
Ms. Jagruti Sahoo, Adv.
Mr. Subham Agarwal, Adv.
Mr. Jaish Joshi, Adv

ORDER

Ld. Authorised Representative Mr. Vijay Kr. Gupta, CS appeared for the petitioner. Ld. counsel Mr. S.K. Acharya appeared for the respondent. Hard copy of the sur-rejoinder filed by the respondent received by the registry and taken on record. Authorised Representative for the petitioner side represented that settlement arrangement is in final stage and sought adjournment to report settlement, hence list the matter on 26.02.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)